

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) 'Panika' is already specified as a Scheduled Tribe in relation to certain districts of Madhya Pradesh, and 'Pasi' is specified as a Scheduled Caste in Gujarat. There is no proposal to include 'Chain' and 'Layah' in the Scheduled Caste/Scheduled Tribe lists in relation to the State of Bihar.

(e) Does not arise.

Treatment of Infertility

3678. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether ICAR has prepared an effective medicine for treatment of infertility problem in cows and buffaloes;

(b) if so, the details thereof;

(c) the measures adopted by the Government for treatment of infertility in cows and buffaloes;

(d) whether the Government have conducted any survey in the country to identify the number of infertile cows and buffaloes; and

(e) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) Department of Animal Husbandry and Dairying, Ministry of Agriculture, have a Centrally Sponsored Scheme "Systematic Control of Livestock Diseases of National Importance" which has a component for control of infertility, sterility and abortions, being implemented by the States on 50:50 sharing basis.

(e) Does not arise.

[English]

New Variety of Rice

3679. SHRI K.H. MUNIYAPPA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Super rice variety being evolved at the Manila-based International Rice Research Institute would yield 10 to 12 tonnes per hectare;

(b) whether the special variety of rice would be ready for the commercial production only after seven years from now;

(c) if so, whether the Government are making any special attempts to expedite the research process so that the commercial production might start at an early date; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) It is hoped that the new super rice variety being evolved by the International Rice Research Institute (IRRI), Manila would raise the potential yield of rice by 20-25%. This may work out to around 10 tonnes per hectare since the potential yield of the existing varieties is estimated around 7-8 tonnes/ha.

(b) It may take 5-8 years to develop such a variety.

(c) and (d). IRRI has its own research priorities and its activities are not regulated by the Indian Government. However, ICAR scientists are also working on development of similar type of varieties and are collaborating with IRRI in this respect.

Patents of Products

3680. SHRI ANNASAHIB M.K. PATIL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether by giving protection to intellectual property rights, India can earn \$ 30 billion in genetic products;

(b) if so, furnish the details of fresh initiatives taken/proposed and short term and long term strategies finalised for strengthening drug sector to achieve commanding position in the global market;

(c) the impact of policy changes in the drug sector during the past three years and details of fresh policy initiatives under consideration; and

(d) the details of steps taken to encourage R and D efforts in Drug Sector and impact thereof along with the further fresh initiatives under consideration?

THE MINISTER OF STATE THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) The international generic market i.e. market of drugs which are off-patent is available even presently. It will continue to grow with the expiry of patents and, it has no linkage with the status of intellectual property rights in the country.

(b) to (d). With the opening up of economy and liberalisation effected in licensing policy, import policy and tariff matters, necessary amendments have been effected in Drug Policy, 86 through modifications announced in September, 1994, followed by the Drug (Prices Control) Order, 1995. Various incentives have been provided to give impetus to research and development which has assumed greater importance in view of world trade scenario. Challenges faced, therefore, include sustaining indigenous industry through vigorous R and D efforts and making it internationally cost effective in bulk drug production.

Financial support for R and D activities under schemes of Department of Scientific and Industrial Research, collaborative research taken up by various laboratories of the CSIR and setting up of National Institute of Pharmaceutical Education and Research to produce R and D oriented scientist are some of the steps which have been taken to encourage R and D.

Underworld Dons

3681. SHRI T. GOPAL KRISHNA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware that underworld dons from Bombay are engaging unemployed youth from Uttar Pradesh/Bihar to be used as hit men in their nefarious activities;

(b) the steps proposed to be taken to help the unemployed youth from falling prey to these underworld dons; and

(c) the measures proposed to be taken to punish the criminals on the line of the gulf countries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No such instance has come to the notice of the Government.

(b) and (c). Do not arise.

[Translation]

Sugar Production Order of 1977

3682. SHRI RATILAL KALIDAS VERMA : Will the Minister of FOOD be pleased to state :

(a) whether the present Sugar Production Order of 1977 limits the production of sugar and has become obsolete in view of advancement of machines and other infrastructure in the sugar industry which has increased sugar production manifold;

(b) whether any study has been made with a view to suggest amendments in the present statute;

(c) if so, the details thereof; and

(d) the action taken/proposed to be taken by the Government to make amendments therein?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC

DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) The production of sugar in any sugar factory is dependent on its licensed capacity.

(b) to (d). The issue of delicensing of Sugar Industry is under consideration of the Government.

[English]

National Minorities Financial Development Corporation

3683. SHRI SANAT MEHTA :
SHRI G.M. BANATWALLA :
SHRI BHAKTA CHARAN DAS :

Will the Minister of WELFARE be pleased to refer to the reply given to Unstarred Question No. 2413 on August 1, 1996 and state :

(a) the details of the contribution so far by the State Government to participate in the equity of the National Minorities Financial Development Corporation (NMFDC);

(b) the expenditure incurred by the NMFDC since its inception, State-wise;

(c) the number of persons benefited and the amount provided to them during the last three years, State-wise;

(d) the criteria being followed to select the people for providing the financial assistance;

(e) the number of applications received for assistance during the current year, State-wise; and

(f) the amount provided to them under the scheme?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The details are as under :

S.No.	Name of the State	Amount of contribution (Rs. in crores)
1.	Uttar Pradesh	7.00
2.	Bihar	5.00
3.	Andhra Pradesh	1.00
4.	Karnataka	1.00
5.	Kerala	1.00

(b) to (f). A statement is annexed.

STATEMENT

(Rs. in Lakhs)

S.No.	Name of State	Expenditure incurred by NMFDC since its inception	Year-wise details of Amount disbursed					
			1993-94		1994-95		1995-96	
			Amt.	Benefi- ciaries	Amt.	Benefi- ciaries	Amt.	Benefi- ciaries
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	98.00	The Corporation was established on 30.9.1994.		Nil	Nil	98.00	1650